

होने से बकाया रही रकम काट-ली जा सकती है ;

(ii) निर्धारित के शुल्क लगने योग्य माल को जब्त किया जा सकता है और वसूली के लिये बेचा जा सकता है ;

(iii) जब अन्य उपाय विफल हो जाते हैं तो राज्य राजस्व अधिकारियों को ये प्रमाण-पत्र दिया जा सकता है कि वसूली की बकाया रकम को भूराजस्व की बकाया के रूप में वसूल कर लिया जा सकता है ।

(iv) जिस निर्धारित से केन्द्रीय उत्पादन शुल्क की रकम वसूल होने से बकाया हो उसकी मालिकी के शुल्क लगने योग्य माल तथा सभी सामान, उनके निर्माण में प्रयुक्त सन्तन्त्र मशीनरी इत्यादि को शुल्क की बकाया रकम की वसूली के लिये रोका जा सकता है ।

(v) जहां कहीं निर्धारित ने बांड भरा हो, वहां निर्धारित तथा उसके जमानती के विरुद्ध बांड की शर्तों के मुताबिक कार्यवाही भी चालू की जा सकती है ।

बकाया के प्रत्येक मामले की परिस्थितियों के अनुसार ऊपर बताये उपायों में से एक या एक से अधिक उपाय अपनाये जाते हैं ।

World Bank Aid for Drainage Scheme

1613. Shri Kolla Venkaiah: Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any proposal to seek aid from the World Bank for any drainage schemes in Andhra Pradesh as recommended by Mitra Committee; •

(b) if so, the names of schemes on which the aid is sought together with quantum of aid sought;

(c) whether any discussions have been held with the World Bank in this regard; and

(d) if so, the details therefor?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) A proposal in this regard is under consideration of Government.

(b) The schemes covered in this proposal, as formulated by the State Government, are indicated in the statement laid on the Table of the House. [Placed in Library. See No. LT-7343/66]. The proposals of the State Government are under examination. No decision has yet been taken on the quantum of aid to be sought.

(c) No.

(d) Does not arise.

Ashram Schools for Tribal Students.

1614. Shri Subodh Hansda:

Shri S. C. Samanta:

Shri P. C. Borooah:

Shri Bhagwat Jha Azad:

Shri M. L. Dwivedi:

Dr. M. M. Das:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether any study has been made to find out the extent to which the Ashram Schools have been liked by the tribal students;

(b) if so, with what result; and

(c) whether a survey has also been conducted to find out the percentage of students who preferred to go back to their villages to practice the practical training got in the Ashram Schools and percentage of those who go in for higher education ?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) No.

(b) Does not arise. •

(c) No. •